

(2)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

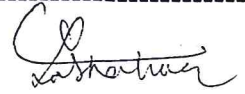
APPLICATION NUMBER :  
PETITION NUMBER : TCP/199/2016  
NAME OF THE PETITIONER(S) : Manoharamma Hotels Investment Private Limited  
NAME OF THE RESPONDENT(S) : M/s Origin Foods Limited & 4 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
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REPRESENTATION BY WHOM

C. PRABHAKAR, Pcs.  
Subhith parthasarathy


Appearing for all respondents  
for Petitioners

  
K. S. M.

ORDER

Counsels for both the parties are present. Counsel for Petitioner submitted that time be granted for replying to sur rejoinder. At request, time is enlarged. Put up on 18.09.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)